

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 110 /1993 (in OA No. 890/92)

S. B. Narsinghani Versus UOG & Ors.

Date of Order	Orders
	This is an M.P. (in OA No. 890/92) framed in the OA. On scrutiny it has the following defects: - (i) petition not signed by the applicant. (ii) Verification not given in the application SO (T) 17/2 ✓ 8/16/2 17/2/93 Mr. Arjun Karmali - Counsel for applicant - may be listed for admission on 16/3/93. (B. B. Mahajan) Member (Adm.) (D. L. Mehta) Vice-Chairman 16.3.93 Mr. Arjun Karmali - Counsel for petitioner The M.P. stands disposed of as the main O.A. is dismissed. (B. N. Dhoondiyal) Member (A) (D. L. Mehta) Vice-Chairman

OA already listed in admission on 16/3/93

Copy sent to the app. & sup no. 104 vide 23/4/93

31/8/93